

CCP.No. 102/06
in
CA.No. 184/99

9-11-06

Hon'ble Mr. K. Elango, J.M.

Hon'ble Mr. M. Jayaraman, A.M.

Sri B.C. Naik Counsel for the applicant
requests two weeks ~~to~~ time to verify
the order, which is given to the
respondent's counsel.

Sri K. P. Singh Counsel for the
respondents is present.

List on 28-11-06.

~~AM~~

A.M.

K. Elango

J.M.

Ma

Dt 28.11.06

Hon. Dr. K.B.S. Rajan, J.M.

Hon. Mr. M. Jayaraman, AM

~~Read~~ Sri K. P. Singh for the ~~applicant~~ ^{respondents}
submits that the order dt. 07.12.06 has been
complied with vide communication dt.
26.06.06 and acknowledged by the applicant
on 28.06.06. Accordingly C.C.P is
closed and notices are discharged.

~~AM~~
AM

~~JM~~
J.M.

B

July 12
at 12.06